

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 412 of 2020

IN THE MATTER OF:

Apya Capital Services Pvt. Ltd.

...Appellant

Versus

Guardian Homes Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Abhijeet Sinha, Ms. Bani Dikshit and Mr. Farman Ali, Advocates.

For Respondent: Ms. Priya Hingorani, Sr. Advocate with Mr. Himanshu Yadav, Advocate.

ORDER
(Through Virtual Mode)

05.11.2020: Heard Mr. Abhijeet Sinha, learned counsel representing the Appellant. Hearing concluded. Heard Ms. Priya Hingorani, learned senior counsel representing the Respondent. Hearing concluded. Heard Mr. Abhijeet Sinha in rejoinder. Hearing stands concluded. **Judgment Reserved.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

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